

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-313(PB)-2017

IN THE MATTER OF:

Telenor (India) Communication Pvt. Ltd. &
Bharti Airtel Ltd.

.... Applicant/petitioner

Under Section 230-232.

Order delivered on 13.04.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. R. Varadharajan,
Hon'ble Member (Judicial)

PRESENTS

For the Petitioner	:	Mr. Sanjeev Puri, Sr. Adv. Mr. V.P Singh & Rushil Oberoi, Adv.
Stng. Counsel	:	Mr. Aabhas Singh, Adv.

ORDER

On the request made by the counsel, order on the application is deferred.

List on 11.05.2018.

— Sd —

(M.M.KUMAR)
PRESIDENT

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)